

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

(CAA)-178(ND)/2017

IN THE MATTER OF:

M/s. ARL Trading Private Ltd.

.... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 16.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Achint Gupta, Advocate

For the Respondent

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ORDER

Learned Counsel for the petitioner is present.

Due to paucity of time arising out of Principal Bench sitting, despite the Ld. Counsel for the petitioner being present, the matter was not able to be taken up. Hence, at the request of the Ld. Counsel for the petitioner, the matter is posted for hearing on 04.9.2017.

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.8.2017